

(c) whether Government would take action against those responsible for such a decision and scrap the said arrangement?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) Yes Sir. Pursuant to consultations in the various fora of Department of Science and Technology, a Duty Officer System was introduced w.e.f. 1.2.1989. It was to provide an objective insight into the actual working of Department of Science and Technology with a view to ensuring that the existing administrative system responded much faster to the new and varied arrangements for support services. This system was not meant to replace but to supplement the existing mechanisms. Approximately 110 scientific and administrative officers were to form the roster of the Duty Officer, 2 duty officers every day from 0800 to 1900 hrs.

The main functions in the system have been as under:

(a) To act as a contact person in Department of Science and Technology for outside agencies and for off-duty Department of Science and Technology employees;

(b) To attend to any urgent official communication, not meant for an particular point, received from other agencies;

(c) To inspect various buildings/offices/installations/canteen, etc. and to point out any unsafe practice/mal-functioning;

(d) To take care of any urgent reasonable needs;

(e) To receive visitors and direct them appropriately;

(f) To oversee overtime deployment of personnel at various places in Department of Science and Technology and give a feed-back to the concerned Heads in Department of Science and Technology;

(g) To organise efforts with a view to toning up the overall efficiency and functioning of Department of Science and Technology.

An Implementation Board was constituted with a view to coordinate and ensure smooth functioning of the Duty Officers System in Department of Science and Technology.

(b) No Sir.

The system has been found to be working efficiently and usefully and no adverse opinion/criticism has come to the notice from any quarters so far. Each duty officer's turn comes only once in about 3 months and this has not been considered as waste of talent compared to the benefits accruing through the system.

(c) Does not arise.

**Memorandum received from Chairman, Veterans (Second World War) Co-ordinating Cell, New Delhi**

773. SHRI A. NALLASIVAN:  
SHRI CHATURANAN  
MISHRA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have received a memorandum from Chairman, Veterans (Second World War) Co-ordinating Cell, Hari Nagar, New Delhi addressed to Prime Minister and

(b) if so, what are their demands and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) The demand is for the grant of minimum pension/interim relief to World War II Retrenchees and their widows. However, the World War II Retrenchees are not eligible for pension as they were engaged for short periods ranging from 2—6 years and did not have requisite qualifying

service for pension. Several States have, however, instituted schemes for grant of old-age pension to the needy persons which would cover the World War II Veterans also. In addition, requests of such veterans for grant of financial assistance from Welfare Funds at the disposal of Ministry of Defence/Service Headquarters are also sympathetically considered.

**Schools imparting Vocational Course in Computer Science in Delhi**

774. SHRI S. S. AHLUWALIA: Will the PRIME MINISTER be pleased to state:

(a) what are the names of Senior Secondary Schools in Delhi imparting two years' Vocational Course in Computer Science to 10th Class qualified students;

(b) whether regular/full-time teachers to educate in Computer Science have been appointed by Government in these Schools; if so, the details thereof; if not, the reasons therefor; and

(c) whether students would be eligible for admission in colleges for higher education and for degree/diploma courses in the professional institutions like polytechnics, etc. after completing this vocational course?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) to (c) The following Senior Secondary Schools under Delhi Administration are imparting vocational course in computer science to class X qualified students:—

1. Govt. Girls Sr. Sec. School, Roop Nagar, Delhi
2. Govt. Boys Sr. Sec. School, SU Blk. Pitam Pura.
3. Govt. Co-Edn. Sr. Sec. School, Saraswati Vihar.
4. Govt. Boys Sr. Sec. School, No. 3, Sarojini Nagar.
5. Govt. Boys Sr. Sec. School, No. 4, Sarojini Nagar.

6. Delhi Kannaḡ Sr. Sec. School, Lodhi Estate.

7. Govt. Birls Sr. Sec. School, D. Blk., Janakpuri.

8. Govt. Girls Sr. Sec. School, A Blk, Janakpuri.

9. Govt. Boys Sr. Sec. School, Vikas Puri.

10. Govt. Boys Sr. Sec. School, No. 2, West Patel Nagar.

11. Jain, Sr. Sec. School, Darya Ganj.

12. Govt. Boys Sr. Sec. School, Laxmi Nagar.

Delhi Administration has not appointed any regular/full time teachers in these Schools but the classes are being managed by part-time teachers. However, regular posts have since been created for the purpose.

The scheme of vocationalisation of education does not aim at facilitating admissions in professional institutions but it aims at imparting vocational skills for self-employment purposes.

As regards the Senior Secondary Schools under NDMC & Kendriya Vidyalaya Sangathan, none of them is imparting vocational courses in computer science.

**CBI investigations into HDW and Airbus Cases**

775. SHRI ATAL BIHARI VAJPAYEE:

SHRI PRAMOD MAHAJAN:

Will the PRIME MINISTER be pleased to state:

(a) whether the CBI has named the former Secretary to the Government of India, Shri S. S. Sidhu, as an accused in the investigations of HDW and Airbus cases; if so, what are the details of charges against him;

(b) whether it is also a fact that instead of cooperating in the investigations, he has claimed diplomatic